

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 45
CA 1051 /2020
IN CP NO. 3798/2019

IN THE MATTER OF:

Venkateshwara Gaikwad Real Estates Private Limited Petitioner/Applicant

Order Under Section 66 of Companies Act, 2013

Order delivered on 30.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | |
|--------------------|------|
| For the Applicant | None |
| For the Respondent | None |

ORDER

List the matter on **14.07.2021**.

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(SHYAM BABU GAUTAM)
MEMBER (TECHNICAL)

30.06.2021
ANKIT